

HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/133/2019-Rect/124

Dated, Shillong the 20th May, 2026

NOTIFICATION

On the basis of the personal interview for the post of Law Clerks cum Legal Research Assistants held on 6th & 15th May, 2026, the following candidates are declared successful in the order of merit:

1. **SMTI. EUVELIN N SUCHIANG**
2. **SMTI. HARALIN KHARSHIING**

WAITING LIST:

1. **SHRI. SATVIK SHUKLA**
2. **SMTI. RI IKA SYIEM**


REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/124-A

Dated, Shillong the 20th May, 2026

Copy to:

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
7. Notice Board.
8. Office file.


REGISTRAR GENERAL

34
20/5/26